

OA 190/2000

10.4.2000

HON.MR.JUSTICE NEELAM SANJIVA REDDY,V.C.

HON.MR.S.BISWAS, MEMBER(A)

Smt. S.Rai learned counsel for the applicant. Heard counsel for the applicant. Learned counsel for the applicant submits that the representation of the applicant is pending with the respondent no.2 since September 1999 and that has not been disposed of by the respondent no.2. The learned counsel requests for a direction to the respondent no.2 to dispose of the applicant's representation dated 26.9.99 at an early date.

In view of the above submission, the OA is disposed of at the admission stage directing the respondent no.2 to consider and dispose of the representation of the applicant on merits within 30 days from the date of receipt of this order.

S.Biswas
A.M.

V.C.
V.C.

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